

Data Coverage Standalone

SCC Online[®] (Indirect Tax)

Judgments with Trueprint

Law Reports

- Supreme Court Cases™ (1969 - till Date) on Indirect Tax
- Supreme Court Cases™ (Pre'69) on Indirect Tax
- Supreme Court Cases™ (Tax)
- High Court Cases™ on Indirect Tax
- "Goods and Service Tax Reports (GSTR)" for the period 2010 - till date
- "Goods and Service Tax Reports (OL) - (GSTR-OL)" for the period 2017-2023
- "Sales Tax Cases (STC)" for the period 1950-2010
- "VAT and Service Tax Cases (VST)" for the period 2005-2017
- "VAT and Service Tax Cases (OL) - (VST-OL)" for the period 2013-2017

Judgments with Non Trueprint

Supreme Court

- Unreported Judgments on Indirect Tax since 1950

High Court

- Unreported Judgments on Indirect Tax since 1779

Tribunals & Commissions

- Advance Ruling (GST) Appellate Authority since 2017
- Advance Rulings (GST) Authority since 2017
- Board of Revenue (Raj) since 1989
- Board of Revenue (UP) since 1920
- Customs, Excise and Service Tax Appellate Tribunal since 1981
- National Anti-Profiteering Authority since 2018
- Sales Tax Tribunals since 1950
- State Tax Tribunals since 1989

Articles

- Supreme Court Cases™ on Indirect Tax
- Goods and Service Tax Reports (GSTR)
- Sales Tax Cases (STC)
- VAT and Service Tax Cases (VST)

Statutes

Central Acts

1. Central Goods and Services Tax Act, 2017
2. Integrated Goods and Services Tax Act, 2017
3. Union Territory Goods and Services Tax Act, 2017
4. Goods and Services Tax (Compensation to States) Act, 2017
5. Central Excise Act, 1944 [Repealed]
6. Central Sales Tax Act, 1956
7. Customs Tariff Act, 1975
8. Customs Act, 1962
9. Constitution of India
10. Companies Act, 2013
11. Contract Act, 1872
12. Sakshya Adhinyam, 2023
13. Insolvency and Bankruptcy Code, 2016
14. Charitable and Religious Trusts Act, 1920
15. Charitable Endowments Act, 1890
16. Co-operative Societies Act, 1912
17. Depositories Act, 1996
18. Finance Act, 1942
19. Finance Act, 1946
20. Finance Act, 1950
21. Finance Act, 1951
22. Finance Act, 1953
23. Finance (No. 2) Act, 1957
24. Finance Act, 1958
25. Finance Act, 1961
26. Finance (No. 2) Act, 1962
27. Finance Act, 1965
28. Finance Act, 1966
29. Finance Act, 1969
30. Finance Act, 1972
31. Finance Act, 1973
32. Finance Act, 1974
33. Finance Act, 1975
34. Finance Act, 1976
35. Finance Act, 1978
36. Finance Act, 1979
37. Finance Act, 1981
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39. Finance Act, 1983
40. Finance Act, 1984
41. Finance Act, 1985
42. Finance Act, 1986
43. Finance Act, 1987
44. Finance Act, 1988
45. Finance Act, 1989

46. Finance Act, 1990
47. Finance Act, 1991
48. Finance (No. 2) Act, 1991
49. Finance Act, 1992
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51. Finance Act, 1994
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54. Finance (No. 2) Act, 1996
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74. Finance (No. 2) Act, 2014
75. Finance Act, 2015
76. Finance Act, 2016
77. Finance Act, 2017
78. Finance Act, 2018
79. Finance Act, 2019
80. Finance (No. 2) Act, 2019
81. Finance Act, 2020
82. Finance Act, 2021
83. Finance Act, 2022
84. Finance Act, 2023
85. Finance Act, 2024
86. Foreign Contribution (Regulation) Act, 2010
87. Foreign Exchange Management Act, 1999
88. Foreign Exchange Regulation Act, 1973
89. Foreign Trade (Development and Regulation) Act, 1992
90. Limited Liability Partnership Act, 2008
91. Micro, Small and Medium Enterprises Development Act, 2006
92. Multi-State Co-operative Societies Act, 2002

93. Partnership Act, 1932
94. Prevention of Money-Laundering Act, 2002
95. Prohibition of Benami Property Transactions Act, 1988
96. Reserve Bank of India Act, 1934
97. Sale of Goods Act, 1930
98. Securities and Exchange Board of India Act, 1992
99. Securities Contracts (Regulation) Act, 1956
100. Special Economic Zones Act, 2005
101. Trusts Act, 1882

State Acts

1. Andhra Pradesh Goods and Services Tax Act, 2017
2. Arunachal Pradesh Goods and Services Tax Act, 2017
3. Assam Goods and Services Tax Act, 2017
4. Bihar Goods and Services Tax Act, 2017
5. Chhattisgarh Goods and Services Tax Act, 2017
6. Delhi Goods and Services Tax Act, 2017
7. Goa Goods and Services Tax Act, 2017
8. Gujarat Goods and Services Tax Act, 2017
9. Haryana Goods and Services Tax Act, 2017
10. Himachal Pradesh Goods and Services Tax Act, 2017
11. Jammu and Kashmir Goods and Services Tax Act, 2017
12. Jharkhand Goods and Services Tax Act, 2017
13. Karnataka Goods and Services Tax Act, 2017
14. Kerala Goods and Services Tax Ordinance, 2017
15. Madhya Pradesh Goods and Services Tax Act, 2017
16. Maharashtra Goods and Services Tax Act, 2017
17. Manipur Goods and Services Tax Act, 2017
18. Meghalaya Goods and Services Tax Act, 2017
19. Mizoram Goods and Services Tax Act, 2017
20. Nagaland Goods and Services Tax Act, 2017
21. Orissa Goods and Services Tax Act, 2017
22. Puducherry Goods and Services Tax Act, 2017
23. Punjab Goods and Services Tax Act, 2017
24. Rajasthan Goods and Services Tax Act, 2017
25. Sikkim Goods and Services Tax Act, 2017
26. Tamil Nadu Goods and Services Tax Act, 2017
27. Telangana Goods and Services Tax Act, 2017
28. Tripura Goods and Services Tax Act, 2017
29. Uttar Pradesh Goods and Services Tax Act, 2017
30. Uttarakhand Goods and Services Tax Act, 2017
31. West Bengal Goods and Services Tax Act, 2017
32. Andhra Pradesh Value Added Tax Act, 2005
33. Bihar Value Added Tax Act, 2005
34. Delhi Value Added Tax Act, 2004
35. Goa Value Added Tax Act, 2005
36. Gujarat Value Added Tax Act, 2003
37. Haryana Value Added Tax Act, 2003

38. Himachal Pradesh Value Added Tax Act, 2005
39. Jharkhand Value Added Tax Act, 2005
40. Karnataka Value Added Tax Act, 2003 [Repealed]
41. Maharashtra Value Added Tax Act, 2002
42. Manipur Value Added Tax Act, 2004
43. Meghalaya Value Added Tax Act, 2003
44. Mizoram Value Added Tax Act, 2005
45. Nagaland Value Added Tax Act, 2005
46. Orissa Value Added Tax Act, 2004
47. Puducherry Value Added Tax Act, 2007
48. Punjab Value Added Tax Act, 2005
49. Sikkim Value Added Tax Act, 2005
50. Telangana Value Added Tax Act, 2005
51. Tripura Value Added Tax Act, 2004
52. Uttar Pradesh Value Added Tax Act, 2008
53. Uttarakhand Value Added Tax Act, 2005
54. West Bengal Value Added Tax Act, 2003

Amending Acts

1. Benami Transactions (Prohibition) Amendment Act, 2016
2. Central Excise Laws (Amendment and Validation) Act, 1982 [Repealed]
3. Central Excises and Salt (Amendment) Act, 1985
4. Central Sales Tax (Amendment) Act, 1969 [Repealed]
5. Central Sales Tax (Amendment) Act, 2005 [Repealed]
6. Companies (Amendment) Act, 2015 [Repealed]
7. Companies (Amendment) Act, 2017 [Repealed]
8. Companies (Amendment) Act, 2019
9. Companies (Amendment) Act, 2020
10. Companies (Amendment) Ordinance, 2018
11. Companies (Amendment) Ordinance, 2019
12. Companies (Amendment) Second Ordinance, 2019
13. Constitution (1st Amendment) Act, 1951 to till date
14. Foreign Trade (Development and Regulation) Amendment Act, 2010 [Repealed]
15. Insolvency and Bankruptcy (2nd Amendment) Act, 2020
16. Insolvency and Bankruptcy (Amendment) Act, 2018 [Repealed]
17. Insolvency and Bankruptcy (Amendment) Act, 2019 [Repealed]
18. Insolvency and Bankruptcy (Amendment) Act, 2020
19. Insolvency and Bankruptcy (Second Amendment) Act, 2018 [Repealed]
20. Multi-State Co-operative Societies (Amendment) Act, 2023
21. Prevention of Money-Laundering (Amendment) Act, 2005
22. Prevention of Money-Laundering (Amendment) Act, 2012 [Repealed]
23. Reserve Bank of India (2nd Amendment) Act, 1947
24. Reserve Bank of India (2nd Amendment) Act, 1957
25. Reserve Bank of India (2nd Amendment) Act, 1991
26. Reserve Bank of India (Amendment and Miscellaneous Provisions) Act, 1953
27. Reserve Bank of India (Amendment) Act, 1940 [Repealed]
28. Reserve Bank of India (Amendment) Act, 1946
29. Reserve Bank of India (Amendment) Act, 1949

30. Reserve Bank of India (Amendment) Act, 1955
31. Reserve Bank of India (Amendment) Act, 1956
32. Reserve Bank of India (Amendment) Act, 1957
33. Reserve Bank of India (Amendment) Act, 1960
34. Reserve Bank of India (Amendment) Act, 1962
35. Reserve Bank of India (Amendment) Act, 1974
36. Reserve Bank of India (Amendment) Act, 1978
37. Reserve Bank of India (Amendment) Act, 1991
38. Reserve Bank of India (Amendment) Act, 1997
39. Reserve Bank of India (Amendment) Act, 2006 [Repealed]
40. Reserve Bank of India (Second Amendment) Act, 1940 [Repealed]
41. Securities and Exchange Board of India (Amendment) Act, 2002
42. Securities Contracts (Regulation) Amendment Act, 2007 [Repealed]
43. Securities Laws (Amendment) Act, 2004 [Repealed]
44. Securities Laws (Amendment) Act, 2014
45. Special Economic Zones (Amendment) Act, 2019 [Repealed]
46. Taxation Laws (Amendment) Act, 2007 [Repealed]
47. Trusts (Amendment) Act, 1917 [Repealed]
48. Trusts (Amendment) Act, 2016
49. Andhra Pradesh Value Added Tax (Amendment) Act, 2015
50. Andhra Pradesh Value Added Tax (Amendment) Act, 2016
51. Andhra Pradesh Value Added Tax (Amendment) Act, 2017
52. Andhra Pradesh Value Added Tax (Amendment) Act, 2019
53. Andhra Pradesh Value Added Tax (Fourth Amendment) Act, 2015
54. Andhra Pradesh Value Added Tax (Second Amendment) Act, 2015
55. Andhra Pradesh Value Added Tax (Third Amendment) Act, 2015
56. Andhra Pradesh Value Added Tax Act, 2005 (Telangana Adaptation) Order, 2014
57. Bihar Value Added Tax (Amendment and Validation) Act, 2015
58. Bihar Value Added Tax (Amendment) Act, 2008
59. Bihar Value Added Tax (Amendment) Act, 2010
60. Bihar Value Added Tax (Amendment) Act, 2011
61. Bihar Value Added Tax (Amendment) Act, 2012
62. Bihar Value Added Tax (Amendment) Act, 2016
63. Bihar Value Added Tax (Amendment) Act, 2016 (1)
64. Bihar Value Added Tax (Amendment) Act, 2024
65. Delhi Value Added Tax (Amendment) Act, 2016
66. Delhi Value Added Tax (Third Amendment) Act, 2012
67. Goa Value Added Tax (Amendment) Act, 2023
68. Goa Value Added Tax (Amendment) Act, 2024
69. Goa Value Added Tax (Eighth Amendment) Act, 2015
70. Goa Value Added Tax (Eleventh Amendment) Act, 2019
71. Goa Value Added Tax (Fifth Amendment) Act, 2011
72. Goa Value Added Tax (First Amendment) Act, 2005
73. Goa Value Added Tax (Fourth Amendment) Act, 2008
74. Goa Value Added Tax (Ninth Amendment) Act, 2016
75. Goa Value Added Tax (Second Amendment) Act, 2006
76. Goa Value Added Tax (Seventh Amendment) Act, 2013

77. Goa Value Added Tax (Sixth Amendment) Act, 2012
78. Goa Value Added Tax (Tenth Amendment) Act, 2017
79. Goa Value Added Tax (Third Amendment) Act, 2008
80. Goa Value Added Tax (Twelfth Amendment) Act, 2020
81. Gujarat Value Added Tax (Amendment) Act, 2006
82. Gujarat Value Added Tax (Amendment) Act, 2007
83. Gujarat Value Added Tax (Second Amendment) Act, 2006
84. Haryana Value Added Tax (Amendment) Act, 2004
85. Haryana Value Added Tax (Amendment) Act, 2005
86. Haryana Value Added Tax (Amendment) Act, 2006
87. Haryana Value Added Tax (Amendment) Act, 2007
88. Haryana Value Added Tax (Amendment) Act, 2015
89. Haryana Value Added Tax (Amendment) Act, 2020
90. Jharkhand Value Added Tax (Amendment) Act, 2006
91. Jharkhand Value Added Tax (Amendment) Act, 2020
92. Karnataka Value Added Tax (Amendment) Act, 2005
93. Karnataka Value Added Tax (Amendment) Act, 2006
94. Karnataka Value Added Tax (Amendment) Act, 2007
95. Karnataka Value Added Tax (Second Amendment) Act, 2005
96. Maharashtra Value Added Tax (Amendment and Validation) Act, 2011
97. Maharashtra Value Added Tax (Amendment) Act, 2008
98. Maharashtra Value Added Tax (Amendment) Act, 2010
99. Maharashtra Value Added Tax (Amendment) Act, 2011
100. Maharashtra Value Added Tax (Amendment) Act, 2013
101. Maharashtra Value Added Tax (Amendment) Act, 2014
102. Maharashtra Value Added Tax (Amendment) Act, 2018
103. Manipur Value Added Tax (1st Amendment) Act, 2012
104. Mizoram Value Added Tax (Amendment) Act, 2012
105. Mizoram Value Added Tax (Amendment) Act, 2017
106. Odisha Value Added Tax (Amendment) Act, 2015
107. Odisha Value Added Tax (Amendment) Act, 2017
108. Orissa Value Added Tax (Amendment) Act, 2005
109. Puducherry Value Added Tax (Amendment) Act, 2008
110. Puducherry Value Added Tax (Amendment) Act, 2009
111. Puducherry Value Added Tax (Amendment) Act, 2010
112. Puducherry Value Added Tax (Amendment) Act, 2012
113. Puducherry Value Added Tax (Amendment) Act, 2013
114. Puducherry Value Added Tax (Amendment) Act, 2015
115. Puducherry Value Added Tax (Amendment) Act, 2017
116. Puducherry Value Added Tax (Amendment) Act, 2021
117. Puducherry Value Added Tax (Fourth Amendment) Act, 2010
118. Puducherry Value Added Tax (Second Amendment) Act, 2008
119. Puducherry Value Added Tax (Second Amendment) Act, 2009
120. Puducherry Value Added Tax (Second Amendment) Act, 2010
121. Puducherry Value Added Tax (Second Amendment) Act, 2012
122. Puducherry Value Added Tax (Second Amendment) Act, 2013
123. Puducherry Value Added Tax (Second Amendment) Act, 2017

124. Puducherry Value Added Tax (Second Amendment) Act, 2021
125. Puducherry Value Added Tax (Third Amendment) Act, 2010
126. Sikkim Value Added Tax (Amendment) Act, 2007
127. Uttar Pradesh Value Added Tax (Amendment) Act, 2008
128. Uttar Pradesh Value Added Tax (Amendment) Act, 2009
129. Uttar Pradesh Value Added Tax (Amendment) Act, 2010
130. Uttar Pradesh Value Added Tax (Amendment) Act, 2013
131. Uttar Pradesh Value Added Tax (Amendment) Act, 2014
132. Uttar Pradesh Value Added Tax (Amendment) Act, 2020
133. Uttarakhand Value Added Tax (Amendment) Act, 2015
134. Uttarakhand Value Added Tax (Amendment) Act, 2015 (1)
135. Uttarakhand Value Added Tax (Amendment) Act, 2016
136. Uttarakhand Value Added Tax (Second Amendment) Act, 2016

Rules

1. Accessories (Condition) Rules, 1963
2. Appellate Tribunal for Foreign Exchange (Recruitment, Salary & Allowances & Other Conditions of Service of Chairperson & Members) Rules, 2000
3. Articles of Jewellery (Collection of Duty) Rules, 2016
4. Baggage Rules, 2016
5. CEGAT (Countervailing Duty and Anti-Dumping) Procedure Rules, 1996
6. Central Excise (Appeals) Rules, 2001
7. Central Excise (Removal of Goods at Concessional Rate of Duty for Manufacture of Excisable and Other Goods) Rules, 2016
8. Central Excise Rules, 2017
9. Central Goods and Services Tax Rules, 2017
10. Central Sales Tax (Registration and Turnover) Rules, 1957
11. CENVAT Credit Rules, 2004 [Superseded]
12. CENVAT Credit Rules, 2017
13. Companies (Acceptance of Deposits) Rules, 2014
14. Companies (Accounting Standard) Rules, 2006
15. Companies (Accounting Standards) Rules, 2021
16. Companies (Accounts) Rules, 2014
17. Companies (Adjudication of Penalties) Rules, 2014
18. Companies (Appointment and Qualification of Directors) Rules, 2014
19. Companies (Appointment and Remuneration of Managerial Personnel) Rules, 2014
20. Companies (Arrests in connection with Investigation by Serious Fraud Investigation Office) Rules, 2017
21. Companies (Audit and Auditors) Rules, 2014
22. Companies (Authorised to Register) Rules, 2014
23. Companies (Compromises, Arrangements and Amalgamations) Rules, 2016
24. Companies (Corporate Social Responsibility Policy) Rules, 2014
25. Companies (Cost Records and Audit) Rules, 2014
26. Companies (Creation and Maintenance of Databank of Independent Directors) Rules, 2019
27. Companies (Declaration and Payment of Dividend) Rules, 2014
28. Companies (Director Identification Number) Rules, 2006

29. Companies (Filing of Documents and Forms in Extensible Business Reporting Language) Rules, 2015
30. Companies (Incorporation) Rules, 2014
31. Companies (Indian Accounting Standards) Rules, 2015
32. Companies (Inspection, Investigation and Inquiry) Rules, 2014
33. Companies (Issue of Global Depository Receipts) Rules, 2014
34. Companies (Listing of equity shares in permissible jurisdictions) Rules, 2024
35. Companies (Management and Administration) Rules, 2014
36. Companies (Mediation and Conciliation) Rules, 2016
37. Companies (Meetings of Board and its Powers) Rules, 2014
38. Companies (Miscellaneous) Rules, 2014
39. Companies (Prospectus and Allotment of Securities) Rules, 2014
40. Companies (Registered Valuers and Valuation) Rules, 2017
41. Companies (Registration of Charges) Rules, 2014
42. Companies (Registration of Foreign Companies) Rules, 2014
43. Companies (Registration Offices and Fees) Rules, 2014
44. Companies (Removal of Names of Companies from the Register of Companies) Rules, 2016
45. Companies (Restriction on Number of Layers) Rules, 2017
46. Companies (Share Capital and Debentures) Rules, 2014
47. Companies (Significant Beneficial Owners) Rules, 2018
48. Companies (Specification of Definitions Details) Rules, 2014
49. Companies (Transfer of Pending Proceedings) Rules, 2016
50. Companies (Winding Up) Rules, 2020
51. Company Court Rules, 1959
52. Company Law Board (Fees on Applications and Petitions) Rules, 1991
53. Consumer Welfare Fund Rules, 1992
54. Customs (Administration of Rules of Origin under Trade Agreements) Rules, 2020
55. Customs (Appeals) Rules, 1982
56. Customs (Assistance in Value Declaration of Identified Imported Goods) Rules, 2023
57. Customs (Attachment of Property of Defaulters for Recovery of Government Dues) Rules, 1995
58. Customs (Compounding of Offences) Rules, 2005
59. Customs (Furnishing of Information) Rules, 2017
60. Customs (Import of Goods at Concessional Rate of Duty or for Specified End Use) Rules, 2022
61. Customs (Publication of Names) Rules, 1975
62. Customs (Settlement of Cases) Rules, 2007
63. Customs and Central Excise Duties Drawback Rules, 2017
64. Customs and Central Excise Settlement Commission (Recruitment and Conditions of Service of Chairman, Vice-Chairman and Members) Rules, 2015
65. Customs Tariff (Identification and Assessment of Safeguard Measures) Rules, 1997
66. Customs Tariff (Identification, Assessment and Collection of Anti-dumping Duty on Dumped Articles and for Determination of Injury) Rules, 1995
67. Customs Tariff (Identification, Assessment and Collection of Countervailing Duty on Subsidized Articles and for Determination of Injury) Rules, 1995
68. Customs Tariff (Transitional Product Specific Safeguard Duty) Rules, 2002

69. Customs Valuation (Determination of Price of imported Goods) Rules, 2007
70. Customs Valuation (Determination of Value of Export Goods) Rules, 2007
71. Customs, Central Excise Duties and Service Tax Drawback Rules, 1995
72. Customs, Excise & Service Tax Appellate Tribunal (Procedure for Appointment as President) Rules, 2016
73. Customs, Excise and Service Tax Appellate Tribunal (Procedure) Rules, 1982
74. Deferred Payment of Import Duty Rules, 2016
75. Denaturing of Spirit Rules, 1972
76. Depositories (Appeal to Securities Appellate Tribunal) Rules, 2000
77. Depositories (Procedure for Holding Inquiry and Imposing Penalties by Adjudicating Officer) Rules, 2005
78. Foreign Contribution (Acceptance or Retention of Gifts or Presentations) Rules, 2012
79. Foreign Contribution (Regulation) Rules, 2011
80. Foreign Exchange (Authentication of Documents) Rules, 2000
81. Foreign Exchange (Compounding Proceedings) Rules, 2000
82. Foreign Exchange Management (Adjudication Proceedings and Appeal) Rules, 2000
83. Foreign Exchange Management (Current Account Transactions) Rules, 2000
84. Foreign Exchange Management (Encashment of Draft, Cheque, Instrument and Payment of Interest) Rules, 2000
85. Foreign Exchange Management (Non-debt Instruments) Rules, 2019
86. Foreign Exchange Management (Overseas Investment) Rules, 2022
87. Foreign Privileged Persons (Regulation of Customs Privileges) Rules, 1957
88. Foreign Trade (Regulation) Rules, 1993
89. Goods and Services Tax (Period of Levy and Collection of Cess) Rules, 2022
90. Goods and Services Tax Appellate Tribunal (Appointment and Conditions of Service of President and Members) Rules, 2023
91. Goods and Services Tax Compensation Cess Rules, 2017
92. Goods and services Tax Settlement of funds Rules, 2017
93. Haryana Micro and Small Enterprises Facilitation Council Rules, 2007
94. Haryana Micro and Small Enterprises Facilitation Council Rules, 2021
95. Insolvency and Bankruptcy (Application to Adjudicating Authority for Bankruptcy Process for Personal Guarantors to Corporate Debtors) Rules, 2019
96. Insolvency and Bankruptcy (Application to Adjudicating Authority for Insolvency Resolution Process for Personal Guarantors to Corporate Debtors) Rules, 2019
97. Insolvency and Bankruptcy (Application to Adjudicating Authority) Rules, 2016
98. Insolvency and Bankruptcy (Insolvency and Liquidation Proceedings of Financial Service Providers and Application to Adjudicating Authority) Rules, 2019
99. Insolvency and Bankruptcy (prepackaged insolvency resolution process) Rules, 2021
100. Insolvency and Bankruptcy Board of India (Annual Report) Rules, 2018
101. Insolvency and Bankruptcy Board of India (Form of Annual Statement of Accounts) Rules, 2018
102. Insolvency and Bankruptcy Board of India (Medical Facility to Chairperson and Whole-time Members) Scheme Rules, 2019
103. Insolvency and Bankruptcy Board of India (Salary, Allowances and other Terms and Conditions of Service of Chairperson and members) Rules, 2016
104. Integrated Goods and Services Tax Rules, 2017
105. Intellectual Property Rights (Imported Goods) Enforcement Rules, 2007

106. Investor Education and Protection Fund Authority (Accounting, Audit, Transfer and Refund) Rules, 2016
107. Investor Education and Protection Fund Authority (Appointment of Chairperson and Members holding of meetings and provision for offices and officers) Rules, 2016
108. Investor Education and Protection Fund Authority (Appointment of Chairperson and Members, holding of meetings and provision for offices and Officers) Rules, 2016
109. Investor Education and Protection Fund Authority (Recruitment, Salary and other Terms and Conditions of Service of Deputy General Manager, Private Secretary, Personal Assistant, Stenographer, Senior Secretariat Assistant (SSA) and Junior Secretariat Assistant (JSA) Recruitment Rules, 2018
110. Investor Education and Protection Fund Authority (Recruitment, Salary and other Terms and Conditions of Service of General Manager and Assistant General Manager) Rules, 2017
111. Limited Liability Partnership (Significant Beneficial Owners) Rules, 2023
112. Limited Liability Partnership (Winding up and Dissolution) Rules, 2012
113. Limited Liability Partnership Rules, 2009
114. Micro, Small and Medium Enterprises Development (Furnishing of Information) Rules, 2009
115. Micro, Small and Medium Enterprises Development (Furnishing of Information) Rules, 2016
116. Micro, Small and Medium Enterprises Fund Rules, 2016
117. Ministry of Corporate Affairs, the Serious Fraud Investigation Office, Assistant Director (Forensic Audit), Senior Assistant Director (Forensic Audit) and Deputy Director (Forensic Audit) Recruitment Rules, 2016
118. Multi-State Co-operative Societies Rules, 2002
119. National Board for Micro, Small and Medium Enterprises Rules, 2006
120. National Company Law Appellate Tribunal (Recruitment, Salary and other Terms and Conditions of Service of Officers and other Employees) Rules, 2020
121. National Company Law Appellate Tribunal (Recruitment, Salary and other Terms and Conditions of Service of Staff Car Drivers) Rules, 2020
122. National Company Law Appellate Tribunal (Salaries and Allowances and other terms and conditions of service of the Chairperson and other Members) Rules, 2015
123. National Company Law Appellate Tribunal (Salaries, Allowances and other Terms and Conditions of Service of Chairperson and other Members) Rules, 2015
124. National Company Law Appellate Tribunal Rules, 2016
125. National Company Law Tribunal (Procedure for reduction of Share Capital of Company) Rules, 2016
126. National Company Law Tribunal (Recruitment, Salary and other Terms and Conditions of Service of Officers and other Employees) Rules, 2020
127. National Company Law Tribunal (Salary, Allowances and other Terms and Conditions of Service of President and other Members) Rules, 2015
128. National Company Law Tribunal and National Company Law Appellate Tribunal (Procedure for investigation of misbehavior or incapacity of Chairperson, President and other Members) Rules, 2020
129. National Company Law Tribunal Rules, 2016
130. National Financial Reporting Authority (Manner of Appointment and other Terms and Conditions of Service of Chairperson and Members) Rules, 2018

131. National Financial Reporting Authority (Meeting for Transaction of Business) Rules, 2019
132. National Financial Reporting Authority (Recruitment, Salary, Allowances and Other Terms and Conditions of Service of Secretary, Officers and Other Employees of Authority) Rules, 2019
133. National Financial Reporting Authority appointment of Part-time members, Rules, 2022
134. National Financial Reporting Authority Rules, 2018
135. Nidhi Rules, 2014
136. Notice of Short-Export Rules, 1963
137. Notified Goods (Prevention of Illegal Import) Rules, 1969
138. Prevention of Money-Laundering (Appeal) Rules, 2005
139. Prevention of Money-Laundering (Appointment and Conditions of Service of Chairperson and Members of Adjudicating Authorities) Rules, 2007
140. Prevention of Money-Laundering (Appointment and Conditions of Service of Chairperson and Members of Appellate Tribunal) Rules, 2007
141. Prevention of Money-Laundering (Forms, Search and Seizure or Freezing and the Manner of Forwarding the Reasons and Material to the Adjudicating Authority, Impounding and Custody of Records and the Period of Retention) Rules, 2005
142. Prevention of Money-Laundering (Issuance of Provisional Attachment Order) Rules, 2013
143. Prevention of Money-Laundering (Maintenance of Records) Rules, 2005
144. Prevention of Money-Laundering (Manner of Receiving the Records authenticated Outside India) Rules, 2005
145. Prevention of Money-Laundering (Receipt and Management of Confiscated Properties) Rules, 2005
146. Prevention of Money-Laundering (Restoration of Property) Rules, 2016
147. Prevention of Money-Laundering (Taking Possession of Attached or Frozen Properties Confirmed by the Adjudicating Authority) Rules, 2013
148. Prevention of Money-Laundering (the Forms and the Manner of Forwarding a Copy of Order of Arrest of a Person along with the Material to the Adjudicating Authority and its period of Retention) Rules, 2005
149. Prevention of Money-Laundering (the Manner of forwarding a copy of the Order of Provisional Attachment of Property along with the Material, and copy of the Reasons along with the Material in respect of Survey, to the Adjudicating Authority and its period of Retention) Rules, 2005
150. Prevention of Money-Laundering (the Manner of Forwarding a Copy of the Order of Retention of Seized Property along with the Material to the Adjudicating Authority and the Period of its Retention) Rules, 2005
151. Procedure for Selection of Members of Monetary Policy Committee and Terms and Conditions of their Appointment Rules, 2016
152. Producer Companies Rules, 2021
153. Prohibition of Benami Property Transactions (Conditions of services of Members of Adjudicating Authority) Rules, 2019
154. Prohibition of Benami Property Transactions Rules, 2016
155. Re-export of Imported Goods (Drawback of Customs Duties) Rules, 1995

156. Refund of Anti-Dumping Duty (Paid in Excess of Actual Margin of Dumping) Rules, 2012
157. Rules and Regulations of the Goa Institute of Public Administration and Rural Development (GIPARD)
158. Safeguard Measures (Quantitative Restrictions) Rules, 2012
159. Securities and Exchange Board of India (Annual Report) Rules, 1994
160. Securities and Exchange Board of India (Annual Report) Rules, 2021
161. Securities and Exchange Board of India (Appeal to Central Government) Rules, 1993
162. Securities and Exchange Board of India (Debentures Trustees) Rules, 1993
163. Securities and Exchange Board of India (Form of Annual Statement of Accounts and Records) Rules, 1994
164. Securities and Exchange Board of India (Procedure for Holding Inquiry and Imposing Penalties by Adjudicating Officer) Rules, 1995
165. Securities and Exchange Board of India (Stock Brokers and Sub-Brokers) Rules, 1992
166. Securities and Exchange Board of India (Terms and Conditions of Service of Chairman and Members) Rules, 1992
167. Securities and Exchange Board of India (Underwriters) Rules, 1993
168. Securities and Exchange Board of India Appellate Tribunal (Procedure) Rules, 1995
169. Securities Appellate Tribunal (Procedure) Rules, 2000
170. Securities Appellate Tribunal (Salaries and Allowances and Other Conditions of Service of The Officers and Employees) Rules, 1997
171. Securities Appellate Tribunal (Salaries, Allowances and Other Terms and Conditions of Presiding Officer and Other Members) Rules, 2003
172. Securities Contracts (Reference to the Company Law Board) Rules, 1986
173. Securities Contracts (Regulation) (Appeal to Securities Appellate Tribunal) Rules, 2000
174. Securities Contracts (Regulation) (Procedure for Holding Inquiry and Imposing Penalties) Rules, 2005
175. Securities Contracts (Regulation) Rules, 1957
176. Service Tax and Central Excise (Furnishing of Annual Information Return) Rules, 2016
177. Special Economic Zone Authority Rules, 2009
178. Special Economic Zones Rules, 2006
179. Specified Goods (Prevention of Illegal Export) Rules, 1969
180. Stamping of Piece-goods and Testing of Yarn Rules, 1949
181. Union Territory Goods and Services Tax (Andaman and Nicobar Islands) Rules, 2017
182. Union Territory Goods and Services Tax (Chandigarh) Rules, 2017
183. Union Territory Goods and Services Tax (Dadra and Nagar Haveli) Rules, 2017
184. Union Territory Goods and Services Tax (Daman and Diu) Rules, 2017
185. Union Territory Goods and Services Tax (Lakshadweep) Rules, 2017
186. Andhra Pradesh Goods and Services Tax Rules, 2017
187. Andhra Pradesh Value Added Tax Rules, 2005
188. Bihar Goods and Services Tax Rules, 2017
189. Delhi Goods and Services Tax (Composition and Registration) Rules, 2017
190. Delhi Goods and Services Tax Rules, 2017
191. Haryana Goods and Services Tax Rules, 2017
192. Jammu and Kashmir Goods and Services Tax Rules, 2017

193. Karnataka Goods and Services Tax Rules, 2017
194. Kerala Goods and Services Tax Rules, 2017
195. Madhya Pradesh Goods and Services Tax Rules, 2017
196. Maharashtra Goods and Services Tax Rules, 2017
197. Maharashtra Sales Tax on the Transfer of the Right to use any Goods for any Purpose Rules, 1986
198. Maharashtra Value Added Tax Rules, 2005
199. Puducherry Value Added Tax Rules, 2007
200. Punjab Goods and Services Tax Rules, 2017
201. Rajasthan Goods and Services Tax Rules, 2017
202. Telangana Goods and Services Tax Rules, 2017
203. Tripura Value Added Tax Rules, 2005
204. Uttar Pradesh Goods and Services Tax Rules, 2017
205. Uttarakhand Goods and Services Tax Rules, 2017
206. West Bengal Goods and Services Tax Rules, 2017

Regulations

1. Adjudicating Authority (Procedure) Regulations, 2013
2. Adjudicating Authority Regulations, 2006
3. ATA Carnet (Form of Bill of Entry and Shipping Bill) Regulations, 1990
4. Baggage (Transit to Customs Stations) Regulations, 1967
5. Bill of Coastal Goods (Form) Regulations, 1976
6. Bill of Entry (Electronic Integrated Declaration and Paperless Processing) Regulations, 2018
7. Bill of Entry (Forms) Regulations, 1976
8. Boat Notes Regulations, 1976
9. Bonded Aircraft Stores (Procedure) Regulations, 1965
10. Companies Regulations, 1956
11. Company Law Board Regulations, 1991
12. Controlled Delivery (Customs) Regulations, 2022
13. Courier Imports and Exports (Clearance) Regulations, 1998
14. Courier Imports and Exports (Electronic Declaration and Processing) Regulations, 2010
15. Customs (Electronic Cash Ledger) Regulations, 2022
16. Customs (Fees for Rendering Services by Customs Officers) Regulations, 1998
17. Customs (Finalisation of Provisional Assessment) Regulations, 2018
18. Customs (Provisional Duty Assessment) Regulations, 2011
19. Customs (Supplementary Notice) Regulations, 2019
20. Customs (Verification of Identity and Compliance) Regulations, 2021
21. Customs and Central Excise Settlement Commission Procedure, 2007
22. Customs Audit Regulations, 2018
23. Customs Authority for Advance Rulings Regulations, 2021
24. Customs Baggage Declaration Regulations, 2013
25. Customs Brokers Licensing Regulations, 2018
26. Customs Refund Application (Form) Regulations, 1995
27. Electronic Duty Credit Ledger Regulations, 2021
28. Export Manifest (Aircraft) Regulations, 1976
29. Export Report (Form) Regulations, 1976

30. Exports by Post Regulations, 2018
31. FEM (Acquisition and Transfer of Immovable Property in India) Regulations, 2000 [Superseded]
32. FEM (Acquisition and Transfer of Immovable Property in India) Regulations, 2018 [Superseded]
33. FEM (Acquisition and Transfer of Immovable Property outside India) Regulations, 2000
34. FEM (Acquisition and transfer of Immovable Property outside India) Regulations, 2015 [Superseded]
35. FEM (Borrowing and Lending in Rupees) Regulations, 2000
36. FEM (Borrowing and Lending) Regulations, 2018
37. FEM (Borrowing or Lending in Foreign Exchange) Regulations, 2000
38. FEM (Cross Border Merger) Regulations, 2018
39. FEM (Crystallization of Inoperative Foreign Currency Deposits) Regulations, 2014
40. FEM (Debt Instruments) Regulations, 2019
41. FEM (Deposit) Regulations, 2000
42. FEM (Deposit) Regulations, 2016
43. FEM (Establishment in India of a Branch Office or a Liaison Office or a Project Office or any Other Place of Business) Regulations, 2016
44. FEM (Establishment in India of a branch office or a liaison office or a project office or any other place of business) Regulations, 2016
45. FEM (Establishment in India of Branch or Office or other Place of Business) Regulations, 2000
46. FEM (Export and Import of Currency) Regulations, 2000
47. FEM (Export and Import of Currency) Regulations, 2015
48. FEM (Export of Goods and Services) Regulations, 2015
49. FEM (Foreign Currency Accounts by a Person Resident in India) Regulations, 2000
50. FEM (Foreign Currency Accounts by a person resident in India) Regulations, 2015
51. FEM (Foreign Exchange Derivative Contracts) Regulations, 2000
52. FEM (Guarantees) Regulations, 2000
53. FEM (Insurance) Regulations, 2000
54. FEM (Insurance) Regulations, 2015
55. FEM (International Financial Services Centre) Regulations, 2015
56. FEM (Investment in Firm or Proprietary Concern in India) Regulations, 2000
57. FEM (Issue of Security in India by a Branch, Office or Agency of a Person resident outside India) Regulations, 2000
58. FEM (Manner of Receipt and Payment) Regulations, 2000
59. FEM (Manner of Receipt and Payment) Regulations, 2016 [Superseded]
60. FEM (Manner of Receipt and Payment) Regulations, 2023
61. FEM (Margin for Derivative Contracts) Regulations, 2020
62. FEM (Mode of Payment and Reporting of Non-Debt Instruments) Regulations, 2019
63. FEM (Offshore Banking Unit) Regulations, 2002
64. FEM (Overseas Investment) Regulations, 2022
65. FEM (Permissible Capital Account Transactions) Regulations, 2000
66. FEM (Possession and Retention of Foreign Currency) Regulations, 2000
67. FEM (Possession and Retention of Foreign Currency) Regulations, 2015
68. FEM (Realisation, Repatriation and Surrender of Foreign Exchange) Regulations, 2000

69. FEM (Realisation, Repatriation and Surrender of Foreign Exchange) Regulations, 2015
70. FEM (Regularization of Assets held abroad by a person resident in India) Regulations, 2015
71. FEM (Remittance of Assets) Regulations, 2000
72. FEM (Remittance of Assets) Regulations, 2016
73. FEM (Transfer or Issue of Any Foreign Security) Regulations, 2004 [Superseded]
74. FEM (Transfer or Issue of Security by a Person Resident Outside India) Regulations, 2000
75. FEM (Transfer or Issue of Security by a Person Resident Outside India) Regulations, 2017 [Superseded]
76. FEM (Withdrawal of General Permission To Overseas Corporate Bodies (OCBS)) Regulations, 2003
77. FICCI/TAITRA Carnet (Form of bill of entry and shipping bill) Regulations, 2014
78. Foreign Contribution (Acceptance or Retention of Gifts or Presentations) Regulations, 1978
79. Goods Imported (Conditions of Transshipment) Regulations, 1995
80. Handling of Cargo in Customs Areas Regulations, 2009
81. IFSCA (Market Infrastructure Institutions) Regulations, 2021
82. Import Manifest (Aircraft) Regulations, 1976
83. Import of Gold and Silver by Passengers (Form of Bill of Entry) Regulations, 1994
84. Import Report (Form) Regulations, 1976
85. Imported Packages (Opening) Regulation, 1963
86. Imported Stores (Retention on Board) Regulations, 1963
87. Insolvency and Bankruptcy Board of India (Advisory Committee) Regulations, 2017
88. Insolvency and Bankruptcy Board of India (Bankruptcy Process for Personal Guarantors to Corporate Debtors) Regulations, 2019
89. Insolvency and Bankruptcy Board of India (Employees' Service) Regulations, 2017
90. Insolvency and Bankruptcy Board of India (Engagement Of Research Associates And Consultants) Regulations, 2017
91. Insolvency and Bankruptcy Board of India (Fast Track Insolvency Resolution Process for Corporate Persons) Regulations, 2017
92. Insolvency and Bankruptcy Board of India (Grievance and Complaint Handling Procedure) Regulations, 2017
93. Insolvency and Bankruptcy Board of India (Information Utilities) Regulations, 2017
94. Insolvency and Bankruptcy Board of India (Insolvency Professional Agencies) Regulations, 2016
95. Insolvency and Bankruptcy Board of India (Insolvency Professionals) Regulations, 2016
96. Insolvency and Bankruptcy Board of India (Insolvency Resolution Process For Corporate Persons) Regulations, 2016
97. Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Personal Guarantors to Corporate Debtors) Regulations, 2019
98. Insolvency and Bankruptcy Board of India (Inspection and Investigation) Regulations, 2017
99. Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016
100. Insolvency and Bankruptcy Board of India (Mechanism for Issuing Regulations) Regulations, 2018

101. Insolvency and Bankruptcy Board of India (Model Bye-Laws and Governing Board of Insolvency Professional Agencies) Regulations, 2016
102. Insolvency and Bankruptcy Board of India (Pre-packaged Insolvency Resolution Process) Regulations, 2021
103. Insolvency and Bankruptcy Board of India (Procedure For Governing Board Meetings) Regulations, 2017
104. Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017
105. Levy of Fees (Customs Documents) Regulations, 1970
106. Manufacture and Other Operations in Special Warehouse Regulations, 2020
107. Manufacture and Other Operations in Warehouse (no. 2) Regulations, 2019
108. Narcotic Drugs and Psychotropic Substances (Regulation of Controlled Substances) Order, 2013
109. On-site Post Clearance Audit at the Premises of Importers and Exporters Regulations, 2011
110. Passenger Name Record Information Regulations, 2022
111. Passenger's Baggage (Levy of Fees) Regulations, 1966
112. Postal Export (Electronic Declaration and Processing) Regulations, 2022
113. Pre-notice consultation regulations, 2018
114. Private Warehouse Licensing Regulations, 2016
115. Project Imports Regulations, 1986
116. Public Warehouse Licensing Regulations, 2016
117. Sea Cargo Manifest and Transshipment Regulations, 2018
118. SEBI (Alternative Investment Funds) Regulations, 2012
119. SEBI (Appointment of Administrator and Procedure for Refunding to the Investors) Regulations, 2018
120. SEBI (Bankers to an Issue) Regulations, 1994
121. SEBI (Buy-back of Securities) Regulations, 1998
122. SEBI (Buy-Back of Securities) Regulations, 2018
123. SEBI (Certification of Associated Persons etc) Regulations, 2007
124. SEBI (Certification of Associated Persons in the Securities Markets) Regulations, 2007
125. SEBI (Collective Investment Schemes) Regulations, 1999
126. SEBI (Credit Rating Agencies) Regulations, 1999
127. SEBI (Custodian of Securities) Regulations, 1996
128. SEBI (Custodian) Regulations, 1996
129. SEBI (Debenture Trustees) Regulations, 1993
130. SEBI (Delisting of Equity Shares) Regulations, 2009
131. SEBI (Delisting of Equity Shares) Regulations, 2021
132. SEBI (Depositories and Participants) Regulations, 1996
133. SEBI (Depositories and Participants) Regulations, 2018
134. SEBI (Employees' Service) Regulations, 2001
135. SEBI (Foreign Institutional Investors) Regulations, 1995
136. SEBI (Foreign Portfolio Investors) Regulations, 2014
137. SEBI (Foreign Portfolio Investors) Regulations, 2019
138. SEBI (Foreign Venture Capital Investors) Regulations, 2000
139. SEBI (Index Providers) Regulations, 2024

140. SEBI (Infrastructure Investment Trusts) Regulations, 2014
141. SEBI (Intermediaries) Regulations, 2008
142. SEBI (Investment Advisers) Regulations, 2013
143. SEBI (Investor Protection and Education Fund) Regulations, 2009
144. SEBI (Issue and Listing of Debt Securities) Regulations, 2008
145. SEBI (Issue and Listing of Municipal Debt Securities) Regulations, 2015
146. SEBI (Issue and Listing of Non-Convertible Redeemable Preference Shares) Regulations, 2013
147. SEBI (Issue and Listing of Non-Convertible Securities) Regulations, 2021
148. SEBI (Issue and Listing of Securitised Debt Instruments and Security Receipts) Regulations, 2008
149. SEBI (Issue of Capital and Disclosure Requirements) Regulations, 2009
150. SEBI (Issue of Capital and Disclosure Requirements) Regulations, 2018
151. SEBI (Issue of Sweat Equity) Regulations, 2002
152. SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015
153. SEBI (Merchant Bankers) Regulations, 1992
154. SEBI (Mutual Funds) Regulations, 1996
155. SEBI (Ombudsman) (Repeal) Regulations, 2023
156. SEBI (Ombudsman) Regulations, 2003 [Repealed]
157. SEBI (Portfolio Managers) Regulations, 1993
158. SEBI (Portfolio Managers) Regulations, 2020
159. SEBI (Procedure for Board Meetings) Regulations, 2001
160. SEBI (Procedure For Holding Enquiry By Enquiry Officer And Imposing Penalty) Regulations, 2002
161. SEBI (Procedure for Search and Seizure) Repeal Regulations, 2015
162. SEBI (Prohibition of Fraudulent and Unfair Trade Practices relating to Securities Market) Regulations, 2003
163. SEBI (Prohibition of Insider Trading) Regulations, 1992
164. SEBI (Prohibition of Insider Trading) Regulations, 2015
165. SEBI (Real Estate Investment Trusts) Regulations, 2014
166. SEBI (Registrars to an Issue and Share Transfer Agents) Regulations, 1993
167. SEBI (Regulatory Fee on Stock Exchanges) Regulations, 2006
168. SEBI (Research Analysts) Regulations, 2014
169. SEBI (Self Regulatory Organisations) Regulations, 2004
170. SEBI (Settlement of Administrative and Civil Proceedings) Regulations, 2014
171. SEBI (Settlement Proceedings) Regulations, 2018
172. SEBI (Share Based Employee Benefits and Sweat Equity) Regulations, 2021
173. SEBI (Share Based Employee Benefits) Regulations, 2014 [Repealed]
174. SEBI (Stock Brokers) Regulations, 1992
175. SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 1994
176. SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 1997
177. SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011
178. SEBI (Underwriters) (Repeal) Regulations, 2021
179. SEBI (Underwriters) Regulations, 1993
180. SEBI (Vault Managers) Regulations, 2021
181. SEBI (Venture Capital Funds) Regulations, 1996
182. SEBI [KYC Registration Agency] Regulations, 2011

183. Securities Contracts (Regulation) (Manner of Increasing and Maintaining Public Shareholding in Recognised Stock Exchanges) Regulations, 2006
184. Securities Contracts (Regulation) (Stock Exchanges and Clearing Corporations) Regulations, 2012
185. Securities Contracts (Regulation) (Stock Exchanges and Clearing Corporations) Regulations, 2018
186. Shipping Bill (Electronic Integrated Declaration and Paperless Processing) Regulations, 2019
187. Shipping Bill (Post export conversion in relation to instrument based scheme) Regulations, 2022
188. Shipping Bill and Bill of Export (Forms) Regulations, 2017.
189. Shipping Bill for Aircraft Spares Ex-bond Regulations, 1975
190. Special Warehouse (Custody and Handling of Goods) Regulations, 2016
191. Special Warehouse Licensing Regulations, 2016
192. Transshipment of Cargo to Nepal under Electronic Cargo Tracking System Regulations, 2019
193. Transportation of Goods (Through Foreign Territory), Regulations, 2020
194. Uncleared Goods (Bill of Entry) Regulations, 1972
195. Warehouse (Custody and Handling of Goods) Regulations, 2016
196. Warehoused Goods (Removal) Regulations, 2016

Orders

1. Companies (Auditor's Report) Order, 2016
2. Companies (Auditor's Report) Order, 2020
3. Companies (Removal of Difficulties) Fifth Order, 2014
4. Companies (Removal of Difficulties) Fourth Order, 2014
5. Companies (Removal of Difficulties) Fourth Order, 2016
6. Companies (Removal of Difficulties) Order, 2013
7. Companies (Removal of Difficulties) Order, 2014
8. Companies (Removal of Difficulties) Order, 2015
9. Companies (Removal of Difficulties) Order, 2016
10. Companies (Removal of Difficulties) Order, 2017
11. Companies (Removal of Difficulties) Order, 2018
12. Companies (Removal of Difficulties) Second Order, 2014
13. Companies (Removal of Difficulties) Second Order, 2016
14. Companies (Removal of Difficulties) Second Order, 2017
15. Companies (Removal of Difficulties) Seventh Order, 2014
16. Companies (Removal of Difficulties) Sixth Order, 2014
17. Companies (Removal of Difficulties) Third Order, 2014
18. Companies (Removal of Difficulties) Third Order, 2016
19. Foreign Trade (Exemption from application of Rules in certain cases) Amendment Order, 2017
20. Insolvency and Bankruptcy Code (Removal of Difficulties) Order, 2017
21. Prohibition of Benami Property Transactions (Removal of Difficulties) Second Order, 2018
22. Public Procurement Policy for Micro and Small Enterprises (MSEs) Order, 2012
23. SEBI (Framework For Rejection Of Draft Offer Documents) Order, 2012

24. SEBI (Issuing Observations on Draft Offer Documents Pending Regulatory Actions) Order, 2006
25. SEBI (Prohibition on Raising Further Capital From Public and Transfer of Securities of Suspended Companies) Order, 2015
26. Specified Companies (Furnishing of Information About Payment to Micro and Small Enterprise Suppliers) Order, 2019
27. Bihar Goods and Services Tax (Eighth Removal of Difficulties) Order, 2019
28. Bihar Goods and Services Tax (Fifth Removal of Difficulties) Order, 2019
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57. Goa Goods and Services Tax (Removal of Difficulties) Order, 2019
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59. Goa Goods and Services Tax (Second Removal of Difficulties) Order, 2019
60. Haryana Goods and Services Tax (Removal of Difficulties) Order, 2020
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62. Himachal Pradesh Goods and Services Tax (Fifth Removal of Difficulties) Order, 2019
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90. Maharashtra Goods and Services Tax (Removal of Difficulties) Order, 2017
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109. Odisha Goods and Services Tax (Removal of Difficulties) Order, 2019
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121. Tamil Nadu Goods and Services Tax (Third Removal of Difficulties) Order, 2019
122. Tripura State Goods and Services Tax (Fourth Removal of Difficulties) Order, 2018
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128. Uttar Pradesh Goods and Services Tax (Seventh Removal of Difficulties) Order, 2019
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130. Uttar Pradesh Goods and Services Tax (Thirteenth Removal of Difficulties) Order, 2020
131. Uttar Pradesh Goods and Services Tax (Twelfth Removal of Difficulties) Order, 2020
132. Uttarakhand Goods and Services Tax (Fifth Removal of Difficulties) Order, 2019
133. Uttarakhand Goods and Services Tax (Fourth Removal of Difficulties) Order, 2019
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135. Uttarakhand Goods and Services Tax (Removal of Difficulties) Order, 2020
136. Uttarakhand Goods and Services Tax (Sixth Removal of Difficulties) Order, 2019
137. Uttarakhand Goods and Services Tax (Tenth Removal of Difficulties) Order, 2019
138. Uttarakhand Goods and Services Tax (Third Removal of Difficulties) Order, 2019

Schemes, Guidelines etc.

1. Company Law Settlement (Jammu & Kashmir) Scheme, 2003
2. Company Law Settlement Scheme, 2000
3. Company Law Settlement Scheme, 2010
4. Core Investment Companies (Reserve Bank) Directions, 2011
5. Core Investment Companies-Overseas Investment RBI Directions, 2012
6. Depository Receipts Scheme, 2014
7. Easy Exit Scheme, 2010
8. Easy Exit Scheme, 2011
9. Electoral Bond Scheme, 2018
10. Electronic Trading Platforms (Reserve Bank) Directions, 2018
11. Exchange Traded Currency Options (Reserve Bank) Directions, 2010
12. Guidelines for Appointment of Insolvency Professionals as Administrators under the Securities and Exchange Board of India (Appointment of Administrator and Procedure for Refunding to the Investors) Regulations, 2018
13. Guidelines for Empanelment of Advocates by the Insolvency and Bankruptcy Board of India

14. Guidelines for Technical Standards for the Performance of Core Services and Other Services Under the Insolvency and Bankruptcy Board of India (Information Utilities) Regulations, 2017
15. Infrastructure Debt Fund Non-Banking Financial Companies RBI Directions, 2011
16. Insolvency and Bankruptcy Board of India (Medical Facility to Chairperson and Whole-time Members) Scheme, 2019
17. Insolvency and Bankruptcy Board of India Research Initiative, 2019
18. Insolvency Professionals to act as Interim Resolution Professionals (Recommendation) Guidelines, 2017
19. Insolvency Professionals to act as Interim Resolution Professionals and Liquidators (Recommendation) Guidelines, 2019
20. Insolvency Professionals to act as Interim Resolution Professionals, Liquidators, Resolution Professionals and Bankruptcy Trustees (Recommendation) Guidelines, 2020
21. Interest Rate Options (Reserve Bank) Directions, 2018
22. Issue of Foreign Currency Exchangeable Bonds Scheme, 2008
23. Master Direction - Reserve Bank of India (Margining for Non-Centrally Cleared OTC Derivatives) Directions, 2024
24. Master Direction - Reserve Bank of India (Non-Banking Financial Company-Scale Based Regulation) Directions, 2023
25. Miscellaneous Non-Banking Companies (Reserve Bank) Directions, 1977
26. Mortgage Guarantee Companies Investment (Reserve Bank) Directions, 2008
27. Mortgage Guarantee Companies Prudential Norms (Reserve Bank) Directions, 2008
28. Mortgage Guarantee Company (Reserve Bank) Guidelines, 2008
29. Non-Banking Financial (Deposit Accepting or Holding) Companies Prudential Norms (Reserve Bank) Directions, 2007
30. Non-Banking Financial (Non-Deposit Accepting or Holding) Companies Prudential Norms (Reserve Bank) Directions, 2007
31. Non-Banking Financial Companies (Approval of Acquisition or Transfer of Control) Directions, 2014
32. Non-Banking Financial Companies (Opening of Branch/Subsidiary/Joint Venture/Representative Office or Undertaking Investment Abroad by NBFCs) Directions, 2011
33. Non-Banking Financial Companies Acceptance of Public Deposits (Reserve Bank) Directions, 1998
34. Non-Banking Financial Companies Auditor's Report (Reserve Bank) Directions, 1998
35. Non-Banking Financial Companies Auditor's Report (Reserve Bank) Directions, 2008
36. Non-Banking Financial Companies-Corporate Governance (Reserve Bank) Directions, 2015
37. Non-Banking Financial Company-Micro Finance Institutions RBI Directions, 2011
38. Punjab and Maharashtra Co-operative Bank Limited etc Scheme, 2022
39. Repo in Corporate Debt Securities (Reserve Bank) Directions, 2015
40. Repurchase Transactions (Repo) (Reserve Bank) Directions, 2018
41. Reserve Bank Commercial Paper Directions, 2017
42. Reserve Bank of India (Call, Notice and Term Money Markets) Directions, 2021
43. Reserve Bank of India (Certificate of Deposit) Directions, 2021
44. Reserve Bank of India (Margin for Derivative Contracts) Directions, 2024

45. Reserve Bank of India (Market-makers in OTC Derivatives) Directions, 2021
46. Reserve Bank of India (Non-Banking Financial Company-Scale Based Regulation) Directions, 2023
47. Residuary Non-Banking Companies (Reserve Bank) Directions, 1987
48. SEBI (Aid for Legal Proceedings) Guidelines, 2009
49. SEBI (Delisting of Securities) Guidelines, 2003
50. SEBI (Disclosure and Investor Protection) Guidelines, 2000
51. SEBI (Employee Stock Option Scheme and Employee Stock Purchase Scheme) Guidelines, 1999
52. SEBI (Informal Guidance) Scheme, 2003
53. SEBI (International Financial Services Centres) Guidelines, 2015
54. Securitisation Companies and Reconstruction Companies (Reserve Bank) Guidelines and Directions, 2003
55. Short Sale (Reserve Bank) Directions, 2018
56. Simplified Exit Scheme, 2005
57. Standalone Primary Dealers (Reserve Bank) Directions, 2016
58. Tri-Party Repo (Reserve Bank) Directions, 2017
59. Maharashtra Value Added Tax Criteria for Withdrawal (on the basis of probable revenue involved) of the Assessment Proceedings Scheme, 2018

GST Council Meeting

1. 51st GST Council Meeting [02-08-2023]
2. 50th GST Council Meeting [11-07-2023]
3. 49th GST Council Meeting [18-02-2023]
4. 48th GST Council Meeting [17-12-2022]
5. 47th GST Council Meeting [28-06-2022]
6. 46th GST Council Meeting [31-12-2021]
7. 45th GST Council Meeting [17-09-2021]
8. 44th GST Council Meeting [12-06-2021]
9. 43rd GST Council Meeting [28-05-2021]
10. 42nd GST Council Meeting [05-10-2020]
11. 41st GST Council Meeting [27-08-2020]
12. 40th GST Council Meeting [12-06-2020]
13. 39th GST Council Meeting [14-03-2020]
14. 38th GST Council Meeting [18-12-2019]
15. 37th GST Council Meeting [09-09-2019]
16. 36th GST Council Meeting [25-07-2019]
17. 35th GST Council Meeting [21-06-2019]
18. 34th GST Council Meeting [19-03-2019]
19. 33rd GST Council Meeting [20-02-2019]
20. 32nd GST Council Meeting [10-01-2019]
21. 31st GST Council Meeting [22-12-2018]
22. 30th GST Council Meeting [28-09-2018]
23. 29th GST Council Meeting [04-08-2018]
24. 28th GST Council Meeting [21-07-2018]
25. 27th GST Council Meeting [04-05-2018]
26. 26th GST Council Meeting [10-03-2018]
27. 25th GST Council Meeting [18-01-2018]
28. 24th GST Council Meeting [16-12-2017]

29. 23rd GST Council Meeting [10-11-2017]
30. 22nd GST Council Meeting [06-10-2017]
31. 21st GST Council Meeting [09-09-2017]
32. 20th GST Council Meeting [05-08-2017]
33. 19th GST Council Meeting [30-06-2017]
34. 18th GST Council Meeting [30-06-2017]
35. 17th GST Council Meeting [18-06-2017]
36. 16th GST Council Meeting [11-06-2017]
37. 15th GST Council Meeting [03-06-2017]
38. 14th GST Council Meeting [18-05-2017]
39. 13th GST Council Meeting [16-03-2017]
40. 12th GST Council Meeting [28-02-2017]
41. 11th GST Council Meeting [27-02-2017]
42. 10th GST Council Meeting [16-01-2017]
43. 9th GST Council Meeting [16-01-2017]
44. 8th GST Council Meeting [03-01-2017]
45. 7th GST Council Meeting [22-12-2016]
46. 6th GST Council Meeting [06-12-2016]
47. 5th GST Council Meeting [02-12-2016]
48. 4th GST Council Meeting [03-11-2016]
49. 3rd GST Council Meeting [18-10-2016]
50. 2nd GST Council Meeting [30-09-2016]
51. 1st GST Council Meeting [22-09-2016]

Treaties

Bilateral Investment Treaties (BITs)

1. BIT - India and Argentina
2. BIT - India and Armenia
3. BIT - India and Australia
4. BIT - India and Austria
5. BIT - India and Bahrain
6. BIT - India and Bangladesh
7. BIT - India and Belarus
8. BIT - India and Belgium
9. BIT - India and Bosnia and Herzegovina
10. BIT - India and Brunei Darussalam
11. BIT - India and Bulgaria
12. BIT - India and China
13. BIT - India and Croatia
14. BIT - India and Cyprus
15. BIT - India and Czech Republic
16. BIT - India and Denmark
17. BIT - India and Egypt
18. BIT - India and Finland
19. BIT - India and France
20. BIT - India and Germany
21. BIT - India and Hellenic Republic (Greece)
22. BIT - India and Hungary
23. BIT - India and Iceland

24. BIT - India and Indonesia
25. BIT - India and Israel
26. BIT - India and Italy
27. BIT - India and Jordan
28. BIT - India and Kazakhstan
29. BIT - India and Kuwait
30. BIT - India and Kyrgyz Republic
31. BIT - India and Lao PDR
32. BIT - India and Latvia
33. BIT - India and Libya
34. BIT - India and Lithuania
35. BIT - India and Macedonia
36. BIT - India and Malaysia
37. BIT - India and Mauritius
38. BIT - India and Mexico
39. BIT - India and Mongolia
40. BIT - India and Morocco
41. BIT - India and Mozambique
42. BIT - India and Myanmar
43. BIT - India and Netherlands
44. BIT - India and Oman
45. BIT - India and Philippines
46. BIT - India and Poland
47. BIT - India and Portugal
48. BIT - India and Qatar
49. BIT - India and Romania
50. BIT - India and Russian Federation
51. BIT - India and Saudi Arabia
52. BIT - India and Senegal
53. BIT - India and Serbia (Yugoslavia)
54. BIT - India and Slovak Republic
55. BIT - India and South Korea
56. BIT - India and Spain
57. BIT - India and Sri Lanka
58. BIT - India and Sudan
59. BIT - India and Sweden
60. BIT - India and Switzerland
61. BIT - India and Syrian Arab Republic
62. BIT - India and Taiwan
63. BIT - India and Tajikistan
64. BIT - India and Thailand
65. BIT - India and Trinidad and Tobago
66. BIT - India and Turkey
67. BIT - India and Turkmenistan
68. BIT - India and Ukraine
69. BIT - India and United Kingdom
70. BIT - India and Uzbekistan

71. BIT - India and Vietnam

72. BIT - India and Yemen

Double Taxation Avoidance Agreement (DTAA)

73. DTAA - India and Armenia

74. DTAA - India and Australia

75. DTAA - India and Austria

76. DTAA - India and Bangladesh

77. DTAA - India and Belarus

78. DTAA - India and Belgium

79. DTAA - India and Bhutan

80. DTAA - India and Brazil

81. DTAA - India and Bulgaria

82. DTAA - India and Canada

83. DTAA - India and China

84. DTAA - India and Croatia

85. DTAA - India and Cyprus

86. DTAA - India and Czech Republic

87. DTAA - India and Czechoslovakia

88. DTAA - India and Denmark

89. DTAA - India and Egypt

90. DTAA - India and Finland

91. DTAA - India and France

92. DTAA - India and Germany

93. DTAA - India and Greece

94. DTAA - India and Hungary

95. DTAA - India and Indonesia

96. DTAA - India and Ireland

97. DTAA - India and Israel

98. DTAA - India and Italy

99. DTAA - India and Japan

100. DTAA - India and Jordan

101. DTAA - India and Kazakstan

102. DTAA - India and Kenya (1985)

103. DTAA - India and Kenya (2018)

104. DTAA - India and Korea

105. DTAA - India and Kyrgyz Republic

106. DTAA - India and Libya

107. DTAA - India and Macedonia

108. DTAA - India and Malaysia

109. DTAA - India and Malta

110. DTAA - India and Mauritius

111. DTAA - India and Mongolia

112. DTAA - India and Morocco

113. DTAA - India and Namibia

114. DTAA - India and Nepal

115. DTAA - India and Netherlands

116. DTAA - India and New Zealand

117. DTAA - India and Norway
118. DTAA - India and Oman
119. DTAA - India and Philippines
120. DTAA - India and Poland
121. DTAA - India and Portuguese Republic
122. DTAA - India and Qatar
123. DTAA - India and Romania
124. DTAA - India and Russia
125. DTAA - India and Singapore
126. DTAA - India and South Africa
127. DTAA - India and Spain
128. DTAA - India and Sri Lanka
129. DTAA - India and Sudan
130. DTAA - India and Sweden
131. DTAA - India and Swiss Confederation
132. DTAA - India and Switzerland (Amendment) Agreement
133. DTAA - India and Syrian Arab Republic
134. DTAA - India and Tanzania
135. DTAA - India and Thailand (1986)
136. DTAA - India and Thailand (2015)
137. DTAA - India and Trinidad and Tobago
138. DTAA - India and Turkey
139. DTAA - India and Turkmenistan
140. DTAA - India and UAE
141. DTAA - India and UK
142. DTAA - India and USA
143. DTAA - India and Uganda
144. DTAA - India and Ukraine
145. DTAA - India and Uzbekistan
146. DTAA - India and Vietnam
147. DTAA - India and Zambia

Tax Information Exchange Agreements (TIEA)

148. TIEA - India and Cayman Islands
149. TIEA - India and Jersey
150. TIEA - India and Liechtenstein
151. TIEA - India and Maldives

Notifications

- Central Excise
- Customs
- GST
- Service Tax

Circulars

- Central Excise
- Customs
- GST
- Service Tax

Master Circular

- RBI
- Securities and Exchange Board of India

Instructions

- Central Excise
- Customs
- Service Tax

Master Direction

- RBI

Press Release

- GST

Words and Phrases